

NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CA(CAA)-93/ND/2017

IN THE MATTER OF:

TR Computers (P) Limited  
And APC Air Systems (P) Limited

.. PETITIONER

SECTION :

Under Section 230-232

Order delivered on 22.1.2018


Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/Applicant :  
For the Respondents :

ORDER

None appears for the parties. In the interest of justice, post the matter  
on 29.1.2018.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
22.1.2018